

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 07.05.2018

ORDER NO. 82 of 2018

Hon'ble President is pleased to partially modify the **roster order no. 79 of 2018 for CESTAT Mumbai** to the extent indicated below:-

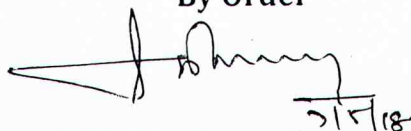
On 8.5.2018 at 2.30 p.m. Hon'ble Shri Raju, Member (Technical) and Hon'ble Shri P. Dinesha, Member (Judicial) will hear following part-heard matters:

ST/8599/2015 & 16 others

On 9.5.2018 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical) will hear following part-heard matter:

ST/89396/2014

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar

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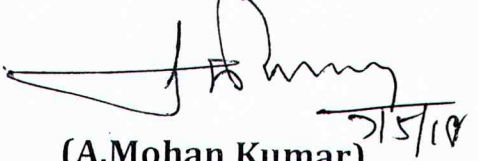
ORDER NO. 83 of 2018

Hon'ble President is pleased to partially modify the **roster order no. 80 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 8.5.2018 at 10.30 a.m. Hon'ble Shri C.L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial) will hear Excise Division Bench matters from Serial No. 68 to 82 of the cause list notified for the day.

After the Division Bench is completed, both Members will hear Single Member Bench matters, as notified.

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar